

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1446  
ANSWERED ON:27.11.2009  
REVIEW OF POLICIES AND PROGRAMMES  
Nahata Smt. P. Jaya Prada

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government has convened the meeting of State Minister's in-charge of women and child development to review programmes and policies related to welfare and development of women and children;
- (b) if so, the details thereof;
- (c) whether most of the schemes have not been effectively implemented by the States;
- (d) if so, the details thereof and the reasons therefore; and
- (e) the steps taken by the Union Government in this regard?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b) A conference of State Ministers/State Secretaries in charge of Women and Child Development was held on 28th October, 2009 at New Delhi. The agenda of the conference included the newly launched Integrated Child Protection Scheme (ICPS) and the following proposed programmes:-
- i) National Mission for Empowerment of Women
  - ii) Conditional Maternity Benefit Scheme
  - iii) Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (SABLA)
- (c), (d) & (e) The implementation of the existing schemes and programmes of the Ministry of Women and Child Development are reviewed from time to time in consultation with State Governments/UTs. Corrective measures are taken wherever required which include inter alia revision of financial norms, capacity building through training etc for effective implementation of schemes.